

O.A. 1619/93

In The Central Administrative Tribunal
ALLAHABAD BENCH

—12—

: : ORDER - SHEET : :

Application No.... of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<u>25-4-2000</u> Hon'ble Mr. Rafiq Uddin, J.M. Hon'ble Mr. M.P. Singh, A.M. Shri A.B.L. Srivastava for the applicant. None for the respondents. Learned counsel for the applicant seeks dismissal of the O.A. The O.A. has accordingly dismissed as withdrawn. M A.M. R J.M.
15.P./	